



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 12th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1627/2022 B/O	ANJAN NATH <b>Versus</b> THE STATE OF ASSAM	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	PP, ASSAM
2	Bail Appln./1630/2022 B/O	MOJIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
3	Bail Appln./1635/2022 B/O	SMT. CHONGHOI HAOKIP <b>Versus</b> UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	SC, DRI
4	Bail Appln./1641/2022 B/O	SIVA DEKA <b>Versus</b> THE STATE OF ASSAM	MS B PATHAK MR. D DAS MR DIP DAS	PP, ASSAM
5	Bail Appln./1642/2022 B/O	SANKAR RAJBONSI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA	PP, ASSAM
6	Bail Appln./1658/2022 B/O	DHIRU KALITA <b>Versus</b> THE STATE OF ASSAM	A CHAKMA MR J MAHANTA MS R ALI	PP, ASSAM
7	Bail Appln./1660/2022 B/O	BHUSAN KALITA <b>Versus</b> THE STATE OF ASSAM	A CHAKMA MR J MAHANTA MS R ALI	PP, ASSAM
<b>MOTION</b>				
8	CrI.Pet./671/2022 B/O	HC/GD BRIJ MOHAN PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. R MAZUMDAR MR P RAI MR H BEZBARUA B SARMA	PP, ASSAM
9	AB/1876/2022 FIXED	SANJAY KUMAR BAJAJ AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
10	AB/1877/2022	SANJAY KUMAR BAJAJ AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
11	AB/1893/2022 B/O	ABDUL SAMAD @ MD. SAMAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
12	AB/1926/2022 B/O	ABDUL MATIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

13	AB/1944/2022 B/O	DORPON CHIRING PHUKAN @ DEEP PHUKON <b>Versus</b> THE STATE OF ASSAM	MR. S R GOGOI	PP, ASSAM
14	AB/1949/2022 B/O	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
15	AB/1952/2022 B/O	CHIMI DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
16	AB/1954/2022 B/O	BIMAL KUMAR MURARKA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
17	AB/1955/2022 B/O	AMBIA KHATUN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
18	WP(C)/4588/2022 FIXED	NRIPEN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI MS. K DEKA	GA, ASSAM
19	WP(C)/4596/2022 FIXED	CHETAN PASARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
20	WP(C)/4597/2022 FIXED	PRADIP TIBREWAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
21	WP(C)/4604/2022 B/O	ABHINASH KUMAR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM
22	WP(C)/4605/2022 B/O	MUJIB ROHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
23	WP(C)/4606/2022 B/O	MD. RAHMAT ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
24	WP(C)/4608/2022 B/O	SABINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	GA, ASSAM
25	WP(C)/4613/2022 B/O	HAFEZ MANDAL AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MD. I HUSSAIN	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 24**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1636/2022 B/O	GAUTAM BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
2	Bail Appln./1649/2022 FIXED	RAJMANGAL MAHATO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR A DEKA	PP, ASSAM
3	Bail Appln./1659/2022 B/O	SUKUR ALI <b>Versus</b> THE UNION OF INDIA	MR. R ALI	SC, NF RLY
<b>MOTION</b>				
4	CRP(IO)/144/2022 B/O	ANAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
5	Crl.Rev.P./347/2022 B/O	DEEPAK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N SARKAR MR N M DEKA	PP, ASSAM
6	Crl.Rev.P./360/2022 B/O	MIHIR CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/344/2022	MIHIR CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA	PP, ASSAM
7	Crl.Rev.P./361/2022 B/O	MIHIR CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/345/2022	MIHIR CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA	PP, ASSAM
8	Crl.Pet./600/2022 B/O	SAMARSINGH BARO <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR. A K SHARMA	PP, NAGALAND
9	Crl.Pet./669/2022 B/O	DR. STEPHEN MAVELY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
10	AB/1872/2022 B/O	CHITTARANJAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM

11	AB/1892/2022 B/O	MUSSTT MANJILA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
12	AB/1894/2022 B/O	JAGAT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
13	AB/1909/2022 B/O	SOBURA BIBI @ SOFURA BIBI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MD. I HUSSAIN	PP, ASSAM
14	AB/1912/2022 B/O	SINAITI DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR R CHAKRAVORTY MS. R. ENGJAIFI	PP, ASSAM
15	AB/1937/2022 B/O	BIKI DAS <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
16	AB/1938/2022 B/O	MALABIKA GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
17	AB/1940/2022 FIXED	KANDARPA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	AB/1942/2022 FIXED	SHAI DUL ISLAM @ SAIDUR RAHMAN MULLAH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	AB/1943/2022 FIXED	SHEIKH ABDULLAH WAHEDI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/1948/2022 B/O	SURAJ RATHI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MS D DAS MR. M K DAS B. CHETRY	PP, ASSAM
21	AB/1950/2022 B/O	JITENDER SOROHIA <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
22	AB/1951/2022 B/O	SANKAR RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM B. CHETRY	PP, ASSAM
23	AB/1953/2022 B/O	SHAHA ALOM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
24	WP(C)/4570/2022 B/O	JAYANTA KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	SC, WPT AND BC SC, P H E
25	WP(C)/4602/2022 B/O	PINTU KUNDU AND 7 ORS <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MR. V RAJKHOWA	SC, I O C
26	WP(C)/4607/2022 B/O	MOFIZ ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
27	WP(C)/4609/2022 B/O	UMAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
28	WP(C)/4610/2022 B/O	NANTULAL DEBNATH AND 37 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
29	WP(C)/4611/2022 B/O	TAPAN DAS AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM ASSTT.S.G.I. SC, REVENUE

30	Bail Appln./1221/2022 FIXED	BHRIGU TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
31	Bail Appln./1288/2022 FIXED	SAJAN SHAH@ SAJAN SAH <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
32	Bail Appln./1377/2022 FIXED	AJIJUR RAHMAN @ SUMAN <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
33	Bail Appln./1403/2022 FIXED	APURBA LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
34	Bail Appln./1431/2022 FIXED	NAYAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
35	Bail Appln./1439/2022 WITH CASE DIARY AND CASE RECORD, FIXED	LAL BADSHA BABNIA @ LALU @ LADU <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. SUDAKSHINA K. MS. A MESEN MS J BEGUM	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/329/2022 <b>in</b> Bail Appln./1439/2022	LAL BADSHA BANIA <b>Versus</b> THE STATE OF ASSAM,	MS. S K NARGIS MS. SUDAKSHINA K. MS. A MESEN	PP, ASSAM
36	Bail Appln./1523/2022 FIXED	KHAGENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR DEBA SARMAH MS N SHYAM	
<b><u>BAIL HEARING</u></b>				
37	AB/1485/2022 FIXED	MD. ABDUS SHUKUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
38	I.A.(Civil)/1987/2022 FIXED <b>in</b> WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	<b>WITH</b> WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. S S ROY (R-1 to 6) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022